

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 01-09-2021 To 01-09-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CPAN	46/2021	RAM CHANDRA AGARWAL	SURESH KUMAR MITRUKA	22-09-2021	1.SYNOPSIS IS MISSING. 2.LIST OF DATE SHOULD NOT EXCEED 2 PAGES. 3.COURT FEES IS MISSING. 4.SEAL OF THE COMMISSIONER IS MISSING IN THE AFFIDAVIT PAGE. 5.ADVOCATE WELFARE LOGO IS MISSING IN THE VAKALATNAMA. 6. SIGNATURE OF THE PETITIONER IS MISSING IN THE VAKALATNAMA
2	CPAN	47/2021	MANOJ SUTRADHAR @ MANIK SUTRADHAR AND ORS	SWARUP DAS	22-09-2021	1. PRESENTATION FORM A IS REQUIRED INSTEAD OF FORM B. 2. ADVOCATE SIGNATURE IS MISSING IN THE AFFIDAVIT PAGE. 3. SIGNATURE OF THE PETITIONER NO-6 DOES NOT MATCH WITH HIS SIGNATURE IN THE VAKLATNAMA. 4. ADVOCATE WELFARE LOGO IS MISSING IN THE VAKALATNAMA.
3	CRM	925/2021	ATIAH RAHAMAN	NILENDRA NARAYAN RAY		
4	CRR	143/2021	PRAVEEN MUNDHRA AND ORS	AVROJYOTI DAS	22-09-2021	1.PIN CODE IS MISSING IN THE ADDRESS OF RESPONDENT NO.1 IN BOTH CAUSE TITLE AND PRESENTATION FORM A. 2.IMPROPER ADDRESSING OF THE HONOURABLE CHIEF JUSTICE (ACTING) IN THE PETITION.
5	WPA	1216/2021	KANTI DEVI PRASAD AND ORS	DEBORSHI DHAR	22-09-2021	1. ADDRESS OF THE RESPONDENT IN THE PRESENTATION FORM DOES NOT MATCH WITH THE CAUSE TITLE. 2.GENDER OF THE PETITIONER IN THE PRESENTATION FORM IS INCORRECT AS PER CAUSE TITLE.